

C.P. No. 521/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: RRP Corporation Pvt. Ltd.  
V/s.  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Devendra Deshpande	Practicing Company Secretary	
2.	Smita J. Jaju	Practicing Company Secretary	

ORDER

CP 521/252(3)/NCLT/MB/MAH/2017

The Petitioner filed this Company Petition under Sec.252(3) of the Companies Act, 2013. On the request of the Petitioner for withdrawal of this Company Petition, this Company Petition is dismissed giving liberty to file afresh under appropriate Section of Law.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)